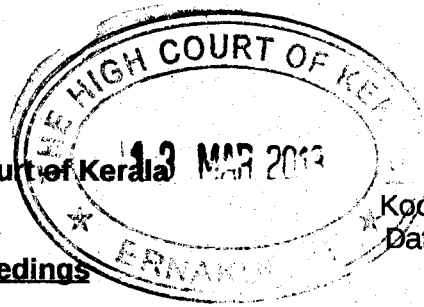


24518

The High Court of Kerala



Kochi - 682 031
Dated- 2.3.2018

Proceedings

High Court establishment- filling up of vacancy of Librarian, High Court- orders issued.


Read: High Court proceedings No.A5- 4320/2018 dated 16.1.2018

Order No.A5-31593/2015

Sri.Ratheesh Kumar P.C., Reference Librarian, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.500/- per month is promoted as Librarian, High Court in the scale of pay of Rs.60900-103600 with a compensatory allowance of Rs.700/- per month vice Sri.Eldos Mathew relieved from the High Court Service as per the High Court proceedings read above, on appointment as Munsiff Magistrate in the Kerala Judicial Service. Sri.Ratheesh Kumar P.C., will hand over charge of Reference Librarian to Smt.Indhu J., Reference Librarian, High Court and will take charge as Librarian, High Court from Smt.Lavanya V., Assistant Librarian, High Court, forthwith.

Sri.Ratheesh Kumar P.C., Librarian, High Court is posted to the Kerala Judicial Academy, Athani with immediate effect.

(By Order)


N. Anil Kumar
Registrar General

To

- The person concerned.
- The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
- The Sub Treasury Officer, Ernakulam.
- The Director, Kerala Judicial Academy, Athani.
- The Joint Registrars, High Court
- The Finance Officer, High Court.
- The Protocol Officer, High Court
- The Public Relations Officer, High Court
- The Private Secretary to the Chief Justice, High Court
- The Chief Librarian, High Court
- The Court Officer to the Chief Justice, High Court
- The Personal Assistant to the Chief Justice, High Court
- The Confidential Assistants to the Registrars and
Additional Registrar(General Administration), High Court
- The Kerala Judicial Academy, Athani.
- The Finance Wing, High Court.
- The IT Section, High Court(for publishing in the High Court website)
- The G (Accounts- I & III) Sections, High Court
- The A1, A2, A3, A4 & A6 seats, High Court
- The Administrative Records Section, High Court
- The File/Stock File.